

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 20/RP/2016

Subject : Review of Commission's order dated 9.2.2016 in Petition No. 207/GT/2013 and 260/GT/2014 regarding approval of generation tariff of Muzaffarpur TPS, Stage-I (220 MW) for the period from the date of commercial operation of Unit-I to 31.3.2014.

Date of hearing : **28.7.2016**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Kanti Bijlee Utpadan Nigam Ltd

Respondents : Bihar State Power (Holding) Company Ltd

Parties present : Shri M.G. Ramachandran, Advocate, KBUNL
Ms. Anushree Bardhan, Advocate, KBUNL
Ms. Poorva Saigal, Advocate, KBUNL
Shri R.P. Singh, KBUNL
Shri Chandan Goyal, KBUNL
Shri R. B. Sharma, Advocate, BSPHCL

Record of Proceedings

During the hearing, the learned counsel for the petitioner mainly submitted as under:

- (i) The Commission has erred in concluding that pre-commissioning expenses, IEDC and IDC were covered under R&M scheme approved by Central Electricity Authority. These expenses were actually funded by the petitioner itself for successful completion of R&M of Unit-I and achieving its commercial operation. Therefore, these expenses do not fall under the purview of MOU as wrongly considered by the Commission.
- (ii) The pre-commissioning expenses of ₹23.47 crore forming part of capital was after adjustment of revenue from sale of infirm power. The subsequent deduction of ₹377.93 lakh in para 34 therefore amounts to double deduction of this amount. The Commission may correct this error apparent on the face of record.
- (iii) Reply filed in the matter may be considered.

2. In response, the learned counsel for respondent, BSPHCL submitted that the issues raised by the petitioner in the review petition are not justified and the same is liable to be rejected. Also there is no error apparent on the face of the order which needs rectification.

3. Subject to above, the Commission reserved its order in the petition.

By Order of the Commission

-Sd/-
(T. Rout)
Chief (Legal)

